

(a) whether RDMS, Bhabha Atomic Research Centre and Indira Gandhi Centre for Atomic Research form a part of a US adversary list at present for supply of technology;

(b) if so, whether they come in the adversary list a little before the nuclear blast;

(c) whether the software giant Oracle of US has asked its agents/franchisees not to sell its original data base management system to these institutions;

(d) if so, the reasons therefor;

(e) to what extent this ban is likely to affect India's nuclear programmes; and

(f) the present status of these institutions?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) Bhabha Atomic Research Centre and Indira Gandhi Centre for Atomic Research (IGCAR) are listed in the "Indian Government Entities involved in nuclear or missile activities" released by the Government of the United States. RDMS is not an institution. It is the name of a software as explained in reply to part (c) .

(b) The US Government had been earlier imposed special licensing procedures for exports to the Department of Atomic Energy.

(c) The latest version of Oracle RDBMS (Relational Data Base Management Systems), Oracle 8 is not available to these institutions.

(d) This is a part of US export control restrictions.

(e) and (f) BARC and IGCAR are the premier R&D units working on India's nuclear programme. At present no nuclear data base is operated using Oracle RDBMS. Therefore, the ban by the US Government is not likely to affect their functioning.

[Translation]

#### Disputed Territory

3905. SHRI MOHAN RAWALE : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Urdu Service of BBC has been reporting Jammu & Kashmir State of India is a disputed territory for the last few days;

(b) if so, whether it is a clear challenge of the integrity and sovereignty of India and Pakistan definitely has a hand behind this fallacious publicity; and

(c) if so, the steps taken by the Government to check this publicity?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) BBC have clarified that as per their guidelines, the term "disputed territory" is not used for Kashmir.

(b) and (c) Do not arise in view of the clarification given by BBc.

[English]

#### Tropical Fruits Drinks

3906. SHRI FRANCISCO SARDINHA : Will the PRIME MINISTER be pleased to state:

(a) whether five Indian made flavours of tropical fruit drinks, distributed by a U.S. company have hit the U.S. market;

(b) if so, the details thereof; and

(c) the foreign exchange earned in the transaction?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) India is a regular exporter of fruit juices including fruit drinks to USA. The value of exports of fruit juices including fruit drinks was Rs. 163.00 lakhs in 1995-96 Rs. 37.00 lakhs in 1996-97 and Rs. 158.00 lakhs in 1997-98 to U.S.A.

#### Casual Workers in Various Doordarshan Kendras

3907. SHRI SHANTILAL PURUSHOTTAMDAS PATEL:

SHRI RAJU RANA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a large number of casual workers like floor assistants, production assistants, tailors etc. are working in various Doordarshan Kendras particularly at Gujarat Doordarshan Kendra for the last 10-18 years and given only 10 days' job in a month;

(b) if so, whether wages paid to Casual Production Assistants have been revised; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) Yes, Sir, but none in Gujarat.

(b) Yes, Sir.

(c) Does not arise.

#### Pearl Culture

3908. SHRI BIKRAM KESHARI DEO : Will the PRIME MINISTER be pleased to state: